

CC No. 291/2019 (Old CC Nos. 8522/2016 & 08/15)
RC No. 221 2014 E 0002, Branch: CBI/EO-III/New Delhi
CBI Vs. M/s. Castron Technologies Ltd. & Ors.
U/s. 120-B, 120-B/420 IPC, Section 409/420 IPC
& 13 (1) (c) and 13 (1) (d) of PC Act; u/s 379/34 IPC

16.07.2020.

Regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide office orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020, No.R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305 /RG/DHC/2020 dated 21.05.2020, No.1347/DHC/2020 dated 29.05.2020, No.17/DHC/2020 dated 13.06.2020, No.22/DHC/2020 dated 29.06.2020 and No. 24/DHC/2020 dated 13.07.2020.

Now further in terms of Office Order No. Power/Gaz./RADC/2020/E-6836-6919 dated 14.07.2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, cases which are not being taken up today i.e. on 16.07.2020 by way of virtual hearing stands adjourned en-block to 19.08.2020. **Accordingly, the present matter stands adjourned to 19.08.2020.**

A scanned signed copy of this order is being sent to Sh. Mukesh JJA, Computer Branch, RADC via WhatsApp for uploading it on the official website of Delhi District Courts.

A copy of order shall also be retained on record to be put in the judicial file as and when normalcy is restored.

The present order has been dictated on phone to Steno Pawan Singhania.


(Bharat Parashari)
Special Judge, (PC Act)
(CBI), Court No. 608
Rouse Avenue Court
New Delhi
16.07.2020
Special Judge (PC Act) CBI
Room No. 608, 8th Floor,
Rouse Avenue Court Complex
New Delhi

CC No. 248/2019 (Old CC Nos. 44/2016 & 03/15)
RC No. 219 2013 (E) 0006,
Branch : CBI/EO-I/New Delhi
CBI Vs. M/s. Jindal Steel and Power Ltd. & Ors.
U/s. 120-B IPC, 120-B/420 IPC and
Section 7, 12 and 13 (1) (d) PC Act, 1988

16.07.2020.

Regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide office orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020, No.R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305 /RG/DHC/2020 dated 21.05.2020, No.1347/DHC/2020 dated 29.05.2020, No.17/DHC/2020 dated 13.06.2020, No.22/DHC/2020 dated 29.06.2020 and No. 24/DHC/2020 dated 13.07.2020.

Vide order dated 13.09.2019, the present matter was already fixed for PE on 18.05.2020, 19.05.2020, 20.05.2020, 21.05.2020 and 22.05.2020. However in terms of order No. 29/DJ/RADC/2020 dated 16.05.2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, the matters fixed for the aforementioned dates were adjourned to 17.06.2020, 18.06.2020, 19.06.2020, 20.06.2020 and 22.06.2020 respectively. Further, in terms of circular No. E-3943-4029/DJ/RADC/2020 Dated 13.06.2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, the present matter stands adjourned en-block to 16.07.2020, 17.07.2020, 18.07.2020, 20.07.2020 and 21.07.2020

Alaka
16.07.2020
Special Judge (PC Act) CBI
Room No. 608, 6th Floor,
Rouse Avenue Court Complex
New Delhi


respectively.

Now further in terms of Office Order No. Power/Gaz./RADC/2020/E-6836-6919 dated 14.07.2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, cases which are not being taken up today i.e. on 16.07.2020 and 17.07.2020, 18.07.2020, 20.07.2020 and 21.07.2020 by way of virtual hearing stands adjourned en-block to 19.08.2020, 20.08.2020, 21.08.2020, 22.08.2020 and 24.08.2020 respectively. **Accordingly, the present matter stands adjourned to 19.08.2020, 20.08.2020, 21.08.2020, 22.08.2020 and 24.08.2020.**

A scanned signed copy of this order is being sent to Sh. Mukesh JJA, Computer Branch, RADC via WhatsApp for uploading it on the official website of Delhi District Courts.

A copy of the present order and the aforementioned orders of Hon'ble High Court of Delhi and Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, shall also be retained on record to be put in the judicial file as and when normalcy is restored.

The present order has been dictated on phone to Steno Pawan Singhania.


(Bharat Parashar)
Special Judge (PC Act)
(CBI) Court No. 608
Rouse Avenue Court
New Delhi
16.07.2020.

Stamp: BHARAT PARASHAR, Special Judge (PC Act), Court No. 608, Rouse Avenue Court, New Delhi, Complex